

Central Administrative Tribunal, Circuit Bench at Indore.

O.A. No.801/2001

Thursday, this the 20th day of February, 2003.

Hon'ble Shri Justice N.N.Singh, Vice Chairman (J)  
Hon'ble Shri Govindan S Tampli, Member (A)

Smt. Akshma Soodan, w/o Lt.Col.L.M.Soodan, 18/235,  
Tyrfview Hastings, Culcutta-22 (W.B.)  
Presently: c/o Shri L.M.Soodan, 136 G.Extn.(Type C)  
96, Inft.Brdg. c/o 56 APO

(None)

..Applicant

Versus

1. Secretary, M/O Human Research & Development,  
& Higher Education & Kendriya Vidhayala Sangathan  
Shastri Bhawan, New Delhi.
2. Commissioner, Kendriya Vidhayala Sangathan  
18, Institutional Area, Shaheed Bhagat Singh, N.Delhi
3. Assistant Commissioner, KVS  
Ajmer (Raj.)
4. Deputy Commissioner, KVS, Ajmer (Raj.)
5. Principal, KVS, Neemuch Distt.  
Neemuch (MP)

...Respondents

O R D E R (ORAL)

Shri Justice N.N.Singh:

The address of the applicant is of Calcutta which is beyond the territorial jurisdiction of this Tribunal and the termination order was also passed by the Assistant Commissioner, KVS at Ajmer (Rajasthan) over which this Tribunal has no jurisdiction. Accordingly, this OA is dismissed for want of territorial jurisdiction.

(Govindan S Tampli)  
M (A)

/sunil/

M. Singh  
( N N Singh )  
VC (J)

प्रमाणकरण से ओ/ज्ञा  
परिविधि अधीक्षा विभाग  
(1) विधि विभाग  
(2) विधि विभाग  
(3) विधि विभाग  
(4) विधि विभाग

B.K.Joshi

Adv. High Court & Indore.

Shivaji